

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION

RAJYA SABHA
STARRED QUESTION NO. 207
ANSWERED ON 19th MARCH, 2025

Regulation and Prevention of ragging

207 # **Dr. Radha Mohan Das Agrawal:**

Will the Minister of *Education* be pleased to state:

(a) the details of the policy guidelines issued by Government to regulate and prevent ragging in educational campuses; and

(b) whether Government is considering issuing additional guidelines in view of continuing incidents of ragging?

ANSWER

MINISTER OF EDUCATION
(SHRI DHARMENDRA PRADHAN)

(a) & (b): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF RAJYA SABHA
STARRED QUESTION NO. 207 FOR ANSWER ON 19.03.2025 ASKED BY DR.
RADHA MOHAN DAS AGRAWAL, HON'BLE MEMBER OF PARLIAMENT
REGARDING REGULATION AND PREVENTION OF RAGGING**

(a) In pursuance of the Judgement of the Hon'ble Supreme Court of India dated 08.05.2009 in Civil Appeal No. 887/2009, the University Grants Commission (UGC) has framed "UGC Regulations on curbing the menace of ragging in higher educational institutions, 2009" which was notified on 17th June, 2009. These regulations are to be followed mandatorily by all the higher educational institutions.

(b) The UGC has introduced the third amendment in 2016 to the existing regulations. The definition of ragging has been broadened to include "any act of physical or mental abuse (including bullying and exclusion) targeted at another student (fresher or otherwise) on the ground of colour, race, religion, caste, ethnicity, gender (including transgender), sexual orientation, appearance, nationality, regional origins, linguistic identity, place of birth, place of residence or economic background".

Advisories are issued by the UGC to all Higher Education Institutions (HEIs) emphasizing the importance of creating an inclusive and non-discriminatory environment which, inter-alia, include the issues like:

- To step up Anti-Ragging Mechanism in Higher Educational Institutions
- Recommendations and action steps to ensure ragging free campus
- Celebration of Anti-Ragging Day-August 12/Week-August 12-18
- Submission of Compliance report
- Revised Procedures for submission of Anti-Ragging Undertaking & Compliance
